

Thursday,
17th May, 1883

ABSTRACT OF THE PROCEEDINGS

OF THE

Council of the Governor General of India,

LAWS AND REGULATIONS

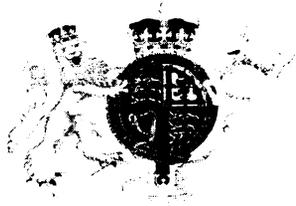
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ABSTRACT OF THE PROCEEDINGS
OF
THE COUNCIL OF THE GOVERNOR GENERAL OF INDIA
ASSEMBLED FOR THE PURPOSE OF MAKING
LAWS AND REGULATIONS

1883

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1884**

Abstract of the Proceedings of the Council of the Governor General of India, assembled for the purpose of making Laws and Regulations under the provisions of the Act of Parliament 24 & 25 Vic., cap 67.

The Council met at Government House, Simla, on Thursday, the 17th May, 1883.

PRESENT :

His Excellency the Viceroy and Governor General of India, K.G., G.M.S.I., G.M.I.E., *presiding*.

His Honour the Lieutenant-Governor of the Punjáb, K.C.S.I., C.I.E.

His Excellency the Commander-in-Chief, G.C.B., C.I.E.

Major the Hon'ble E. Baring, B.A., C.S.I., C.I.E.

Lieutenant-General the Hon'ble T. F. Wilson, C.B., C.I.E.

The Hon'ble C. P. Ilbert, C.I.E.

The Hon'ble Sir S. C. Bayley, K.C.S.I., C.I.E.

The Hon'ble T. C. Hope, C.S.I., C.I.E.

The Hon'ble W. W. Hunter, LL.D., C.I.E.

The Hon'ble J. W. Quinton.

NORTH-WESTERN PROVINCES AND OUDH LOCAL BOARDS
BILL.

The Hon'ble MR. QUINTON moved that the Bill to provide for the constitution of Local Boards in the North-Western Provinces and Oudh be referred to a Select Committee consisting of Major the Hon'ble E. Baring, the Hon'ble Mr. Ilbert, the Hon'ble Sir S. Bayley, the Hon'ble Mr. Hunter and the Mover.

The Motion was put and agreed to.

NORTH-WESTERN PROVINCES AND OUDH MUNICIPALITIES
BILL.

2. The Hon'ble MR. QUINTON also moved that the Bill to make better provision for the Organization and Administration of Municipalities in the North-Western Provinces and Oudh be referred to a Select Committee consisting of Major the Hon'ble E. Baring, the Hon'ble Mr. Ilbert, the Hon'ble Sir S. Bayley, the Hon'ble Mr. Hunter and the Mover.

The Motion was put and agreed to.

The Council adjourned to Thursday, the 24th May, 1883.

SIMLA ;
The 17th May, 1883. }

D. FITZPATRICK,

Secretary to the Government of India,

Legislative Department.